

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex (BDA),  
Indiranagar,  
Bangalore - 560 038

Dated : 6.7.87

APPLICATION NO 459 /86(F)

W.P. NO \_\_\_\_\_ /

Applicant

Dr D.M. Rao

v/s The Director, CCRH, New Delhi & 2 Ors

To

1. Dr D.M. Rao  
Assistant Research Officer in  
Clinical Research Unit  
Central Council for Research in Homoeopathy  
Udupi  
Dakshina Kannada

2. Shri S. Prakash Shetty  
Advocate  
No. 11, Jeevan Building  
1st Floor, Kumara Park East  
Bangalore - 560 001

*DR Jeevan*  
Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAN/

~~XXXXXXXXXXXXXX~~ passed by this Tribunal in the above said

*7/18*  
application on 1-7-87.

*Jeevan*  
SECTION OFFICER  
(JUDICIAL)

Encl : as above

*Op*

**IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE**

**ORDER SHEET**  
Application No 459 of 1987 (F)

Applicant

DR D. M. Rao

Advocate for Applicant

S. Prakash Shetty

Respondent

The Director, CCRH & 2 ors

Advocate for Respondent

Date

Office Notes

Orders of Tribunal



**KSPVC/LHARM(A)**

1.7.1987.

Order 6

Applicant by Shri Prakash Shetty. He files a memo praying for permission to withdraw this application for the reasons stated therein. Permission sought for is granted.

Application is rejected as withdrawn. Parties to bear their own costs.

Sd/-

VICE CHAIRMAN

15/87

Sd/-

MEMBER(AM)

*Hall*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE